

**LOK SABHA**  
**SYNOPSIS OF DEBATES**  
(Proceedings other than Questions & Answers)

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**Friday, August 11, 2023 / Sravana 20, 1945 (Saka)**  
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**THE BHARATIYA NYAYA SANHITA, 2023**  
**AND**  
**THE BHARTIYA NAGARIK SURAKSHA SANHITA, 2023**  
**AND**  
**THE BHARTIYA SAKSHYA BILL, 2023**

**THE MINISTER OF HOME AFFAIRS AND MINISTER OF COOPERATION (SHRI AMIT SHAH)** *moved that* the Bharatiya Nyaya Sanhita, 2023 to consolidate and amend the provisions relating to offences and for matters connected therewith or incidental thereto; the Bhartiya Nagarik Suraksha Sanhita, 2023 to consolidate and amend the law relating to Criminal Procedure and the Bhartiya Sakshya Bill, 2023 to consolidate and to provide for general rules and principles of evidence for fair trial may be referred to the Standing Committee on Home Affairs.

*The Motion was adopted and the Bills were referred to the Standing Committee on Home Affairs.*

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**\*MATTERS UNDER RULE 377**

- (1) **DR. A. CHELLAKUMAR** laid a statement regarding fixation of MSP for mangoes.
- (2) **SHRI HIBI EDEN** laid a statement regarding the need to establish ethical guidelines and legal framework in the deployment of Artificial Intelligence.
- (3) **DR. T. R. PAARIVENDHAR** laid a statement regarding sanctioning of fly ash by NLC India Limited under CSR activities to Perambular

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\* Laid on the Table as directed by the Chair

Parliamentary Constituency for manufacturing fly ash bricks for construction of houses under PMAY-G.

- (4) **DR. DNV SENTHIL KUMAR S.** laid a statement regarding alignment of Thoppur Ghat Stretch in Dharmapur to Salem Section of NH 44 in Tamil Nadu.
- (5) **SHRI LAVU SRIKRISHNA DEVARAYALU** laid a statement regarding high price of LPG cylinder refills and promotion of other clean energy resources for cooking.
- (6) **SHRI RAHUL RAMESH SHEWALE** laid a statement regarding climate change.
- (7) **SHRI GIRISH CHANDRA** laid a statement regarding the need to remove income ceiling for SCs/STs for availing the benefits of Government Scheme.
- (8) **SHRI PRINCE RAJ** laid a statement regarding steps taken to address the problem of shortage of drinking water in Samastipur and Darbhanga.

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**THE CENTRAL GOODS AND SERVICES TAX (AMENDMENT) BILL,  
2023  
AND  
THE INTEGRATED GOODS AND SERVICES TAX (AMENDMENT)  
BILL, 2023**

**THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN)** *moved that* the Bill further to amend the Central Goods and Services Tax Act, 2017 be taken into consideration.

**THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN)** *moved that* the Bill further to amend the Integrated Goods and Services Tax Act, 2017 be taken into consideration.

*The Bills were passed without discussion.*

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## VALEDICTORY REFERENCE

**HON. SPEAKER:** Hon'ble Members, we have now come to the close of the Twelfth session of the Seventeenth Lok Sabha. This Session had commenced on the 20<sup>th</sup> July, 2023. We had 17 sittings spread over 44 hours and 15 minutes. During the Session, a Motion of No Confidence was moved by Shri Gaurav Gogoi which was discussed on 08.08.2023, 09.08.2023 and 10.08.2023. It lasted for 19 Hours 59 minutes. A total number of 60 Members participated in the discussion on No Confidence Motion. The motion was negatived. During this Session, 20 Government Bills were introduced. In all, 22 Bills were passed. The important Bills which have been passed include the Multi-State Co-operative Societies (Amendment) Bill, 2023; the Digital Personal Data Protection Bill, 2023; the National Nursing And Midwifery Commission Bill, 2023; the National Dental Commission Bill, 2023; the Jan Vishwas (Amendment of Provisions) Bill 2023; the Government of National Capital Territory of Delhi (Amendment) Bill, 2023; the Inter-Services Organizations (Command, Control and Discipline) Bill, 2023. During the Session, 50 Starred Questions were orally answered. On 9<sup>th</sup> August 2023, all 20 Starred Questions were taken up. During the Session, a total of 369 matters under Rule 377 were taken up. The Departmentally Related Standing Committees of Lok Sabha presented 65 Reports to the House. As many as 50 statements were made including 45 statements under Direction 73A, 3 Statements by the Minister of Parliamentary Affairs regarding Government Business, 1 *Suo-Motu* Statement under Rule 372 and 1 Statement of Correcting reply. During the Session, as many as 1209 papers were laid on the Table of the House. The productivity of this session of Lok Sabha stood at about 45%. Coming to the Private Members' Business, as many as 134 Bills on different subjects were introduced by private Members on Friday, the 4<sup>th</sup> August, 2023 during the Session.

On 31<sup>th</sup> July, 2023, the House heartily welcomed a delegation of Malawi which was on a visit to India under the leadership of Her Excellency Ms Catherine Gotani Hara, Speaker of the National Assembly of the Republic of Malawi.

I would like to thank my hon. colleagues in the Panel of Chairpersons for their cooperation in the completion of Business of the House. I am extremely grateful to the Hon'ble Prime Minister, Ministers of Parliamentary Affairs, Leaders of various parties as well as the Hon'ble Members for their cooperation. I would also like to thank, on behalf of all of you, our friends in the Press and the Media. I take this opportunity to compliment the Secretary-General and the officers and staff of the Lok Sabha Secretariat for their dedicated and prompt service to the House. I also thank the allied agencies for their able assistance in the conduct of the proceedings of the House.

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NATIONAL SONG

*The National Song was played.*

*(The Lok Sabha, then, adjourned sine die)*

**UTPAL KUMAR SINGH**

**Secretary General**

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*NOTE: It is the verbatim Debates of the Lok Sabha and not the Synopsis that should be considered authoritative.*

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